GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 986 TO BE ANSWERED ON 8th DECEMBER 2023

DATA LEAK OF COWIN APPLICATION

986. ADV. DEAN KURIAKOSE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the reports regarding the leakage of sensitive user data pertaining to COWin application;
- (b) if so, the details thereof along with the total amount of data leaked;
- (c) whether the Government has instituted any enquiry to find out reasons and remedy the impact of the leak and if so, the details thereof; and
- (d) whether the Government has taken any steps to prevent any such leakage in future and if so, details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a) to (d): There were media reports of apparent breach of Co-WIN data of beneficiaries who have received COVID-19 vaccination in the country. The matter was investigated & analysed by CERT-In under Ministry of Electronics and Information Technology and it was ascertained that there was no bulk data download from Co-WIN beneficiary database.

Co-WIN portal of Ministry of Health & Family Welfare already has adequate security measures and safeguards for data privacy with Web Application Firewall (WAF), Anti-DDoS, SSL/TLS (regular vulnerability assessment) Identity & Access Management.

In view of the media reports of Data breach of CoWIN the following additional steps have been taken to ensure more safety of data on CoWIN portal:

- Two factor authentication feature (Password & OTP) while login by the users (service providers) has put in place on Co-WIN.
- All log trails of users are captured and stored in Co-WIN database securely.
- Password reset has been done for all service providers registered on Co-WIN.
- Co-WIN security audit has been completed & it would be undertaken on regular basis (every quarter).
